

F. No. J-11017/27/2024-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)

\*\*\*\*

Shastri Bhawan, New Delhi  
Dated the 28<sup>th</sup> June, 2024

**ORDER**

With reference to this Department's Order No. J-11017/1/2018-Judicial dated 28.07.2021, the President is pleased to extend the term of **Shri Rajat Gupta**, Senior Panel Counsel for Armed Forces Tribunal (Regional Bench) Srinagar (J&K) for a further period of three years with effect from 28.07.2024 or until further orders, whichever is earlier.

2. The engagement and professional fee of aforesaid advocate will be governed by the terms & conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 to be read with OM No. 26(1)/2014-Judl. dated 01.10.2015 and instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(Manindra Choudhary)  
Assistant Legal Adviser (Judicial)

**Copy through email to:**

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary / All Additional Secretaries and Joint Secretaries and Legal Advisers in the main secretariat of DoLA.
3. Shri Vikas Sharma, Sr. CGSC, AFT (RB) Srinagar.
4. Sr. Panel Counsel as above.
5. The Registrar, AFT (RB) Srinagar at Jammu.
6. To upload on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'Orders related to empanelment of advocates for Union of India'.
7. Hindi Section for providing Hindi version of this order.
8. Office / spare copies.



(Kumar Gaurva)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in

F. No. J-11017/1/2018-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated 20<sup>th</sup> July, 2021

**ORDER**

In supersession of this Department's earlier Order No. J-11017/1/2018-Judicial dated 02.08.2018 regarding empanelment of Shri Rajat Gupta, Advocate as Central Government Counsel for Armed Forces Tribunal, Srinagar Regional Bench (J&K), the President is pleased to up-grade the panel of Shri Rajat Gupta, Advocate from Central Government Counsel to Senior Panel Counsel for conducting litigation of Army, Navy & Air Force before the Armed Forces Tribunal, Srinagar Regional Bench (J&K), as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

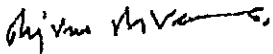
**Armed Forces Tribunal, Srinagar Regional Bench (J&K)**

**Senior Panel Counsel**

| Name (Shri) | Contact Details   | Enrollment No. |
|-------------|---|----------------|
| Rajat Gupta | H. No. 51/9, Trikuta Nagar, Jammu.<br>Mob: 9419183041<br>Email: rajat.adv@hotmail.com | 53/2009        |

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(I)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(R. S. Verma)  
Additional Secretary

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Tahir Majid Shamsi, Asstt. SGI, J&K High Court at Srinagar.
3. Shri Vishal Sharma, Asst. SGI, J & K High Court at Jammu.
4. The Registrar, Armed Forces Tribunal, Srinagar Regional Bench (J&K), P-6, 1 to 4, Majors Quarters, Station Headquarters Sanjuwan, Srinagar-180001.
5. Shri Rajat Gupta, Senior Panel Counsel at the address as mentioned herein above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all concerned.
8. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)  
Section Officer (Judicial)  
Tel 011-23384945  
Email [judicial-dla@nic.in](mailto:judicial-dla@nic.in)